FOREIGN PRIVATE CAPITAL IN INDIAN INDUSTRIES

\*868. Shri DAHYABHAI V. PATEL: Shri A. B. VAJPAYEE:

Will the Minister of Finance be pleased to state what is the total amount of foreign private capital which the foreign collaborators invested in Indian industries during each of the five years of the Second Five Year Plan and during the first and second years of the current Plan period?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): Information is available only for the calendar years 1956, 1957, 1958 and 1959. During these years the net amounts of foreign private capital invested in India were as under:

 1956
 ...
 Rs. 24.9 crores

 1957
 ...
 Rs. 17.9 crores

 1958
 ...
 Rs. 2.4 crores

 1959
 ...
 Rs. 10.8 crores

Information for 1960 and for the first two years of the current Plan period is not yet available.

MUSIC TEACHERS IN DELHI SCHOOLS

\*869.  $\begin{cases} S_{HKI} \ P. \ K. \ KUMARAN: \\ D_{R.} \ A. \ SUBBA \ RAO. \end{cases}$ 

Will the Minister of Education be pleased to state:

- (a) what is the prescribed scale of pay for music teachers in schools in Delhi;
- (b) from which date this scale of pay was sanctioned;
- (c) whether it is a fact that the music teachers have not so far been given the new scale of pay; and
- (d) what are the reasons for delay in implementing the Government's decision for such a long time?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Music teachers Grade I—Rs. 170-10-290-EB-15-380.

Music teachers Grade II—Rs. 118-4-170-EB-5-200-EB-5-225.

- (b) These scales were sanctioned on the basis of the recommendations of the Pay Commission in November, 1960 and were given retrospective effect from 1st July, 1959.
  - (c) No, Sir.
  - (d) Does not arise.

DEMANDS PUT FORTH BY WORKERS OF THE OIL INDIA LIMITED

\*870.  $\begin{cases} \text{Shri P. K. KUMARAN:} \\ \text{Dr. A. SUBBA RAO:} \end{cases}$ 

Will the Minister of Mines and Fuel be pleased to state:

- (a) whether the workers employed by the Oil India Limited and their contractors for pipe-line construction have submitted any charter of demands;
- (b) if so, what are the demands; and
- (c) what steps have been taken by the management of Oil India Limited to settle the dispute with the workers?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) No, Sir.

(b) and (c) Do not arise.

नेशनल फेडरेशन श्राफ फील्ड वर्कर्स एसो-सियेशन हारा लाइफ इन्झ्योरेंस कार्पोरेशन से की गई मांगें

\* ५७१. श्री महाबीर दास : क्या विक्त मंत्री वह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि नेशनल फेडरेशन श्राफ फल्ड वर्कसं ऐसोसिनेशन